

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – IV

Service Tax Appeal No. 52020 of 2016 [DB]

[Arising out of Order-in-Original No.JOD-EXCUS-000-COM-0042-15-16 dated 23.03.2016 passed by the Commissioner, Customs & Central Excise, Jodhpur]

Shri Ram Krishan, Secretary

...Appellant

M/s. Sikar Ex-Serviceman Welfare
Co-operative Society Ltd.
Super Tower/Sarwadi House,
Behind S.K. Hospital,
Sikar, Rajasthan.

Vs.

**Commissioner Central Excise and
Service Tax, Jodhpur**

...Respondent

APPEARANCE:

Shri Alok Kothari, Advocate for the Appellants
Shri K. Poddar, Authorized Representative for the Respondent

Coram: HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)
HON'BLE MRS. RACHNA GUPTA, MEMBER (JUDICIAL)

DATE OF HEARING : **10.03.2021**
DATE OF DECISION : **01.04.2021**

The appeal is **partly allowed**. For order, see order of date in
Service Tax Appeal No.52017 of 2016.

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)

(RACHNA GUPTA)
MEMBER (JUDICIAL)